

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 8/RP/2017 in Petition No. 312/TT/2014

Subject : Review of the order dated 19.12.2016 in Petition No. 312/TT/2014.

Date of Hearing : 11.7.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : NTPC Limited

Respondents : Parbati Koldam Transmission Company Limited and 18 others

Parties present : Shri M.G. Ramachandran, Advocate, NTPC
Ms. Poorva Sehgal, Advocate, NTPC
Shri M.K. Malviya, NTPC
Shri Amit Kapur, Advocate, PKTCL
Shri Vishal Anand, Advocate, PKTCL
Ms. Apanajita Upadhyay, Advocate, PKTCL
Shri Lokendra Singh, PKTCL
Shri Vikas Gupta, PKTCL

Record of Proceedings

Learned counsel for the Review Petitioner sought two weeks time to file their written submission which was not objected by the learned counsel of PKTCL. The Commission allowed the Review Petitioner's request.

2. The Commission directed the Review Petitioner to file written submission by 1.8.2017. The Commission also observed that no further extension of time shall be granted.



3. The Commission further directed to list the matter on 17.8.2017.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

